

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP/155(CHE)/2021
Name of Petitioner :
& : Cameron Manufacturing India Ltd
Name of Respondent :
Section : Sec 131 of CA, 2013

ORDER

Present: Mr. Rajkumar Jhabakh, Ld. Counsel for Petitioner.
Mr. Avinash Krishnan Ravi, Ld. Counsel for RoC.

Ld. Counsel for RoC states that the RoC Coimbatore is referred the matter to RD and reply will be served within three weeks from today. Last chance is given to the RoC/RD.

List the matter for hearing on **29.05.2024**.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[JYOTI KUMAR TRIPATHI]
MEMBER (JUDICIAL)